REPORT AND MINUTES OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R.R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Twenty-seventh Report of the Committee on Public Undertakings on Hindustan Teleprinters Limited— New Projects and Minutes of the sittings of the Committee relating thereto.

REPORT OF THE COMMITTEE ON PETITIONS

SHRI SANKAR PRASAD MITRA (West Bengal): Sir, I beg to present the Seventy-first Report of the Committee on Petitions on the petition signed by Shrimati Vimla Farooqui, General Secretary and four other office-bearers of the National Federation of Indian Women, New Delhi, regarding rise prices of essential commodities and matters connected therewith.

RE. PRIVILEGE MOTION AGAINST THE MINISTER

SHRI ARVIND GANESH KULKARNI (Maharashtra): I have given a notice of Privilege Motion against Mr. Sisodia for a statement made in reply to a question by Mr. Bagaitkar about the bag kept in the Custom House by Mr. Lakkappa. That Privilege Motion is with you. Tomorrow is the last day. I would request that this Privilege Motion should be discussed and considered by you and we may be allowed to make our points tommorrow.

SHRI SADASHIV BAGAITKAR (Maharashtra) : I have also given a Privilene Motion.

मैं श्रापको एक बात कहना चाहूंगा। हमारे पास सदन में श्राफिशियल जवाब श्राता है मंत्री जी की तरफ से। उसमें जो चीर्जें कही जाती हैं उसी के बारे में जब सवाल उठाते हैं नो नकार जाते हैं। यही सही नहीं है। एक तरफ श्रीमन् यह हो रहा है श्रीर दूसरी तरफ महाराष्ट्र असम्बली में एक दिन में छ:-छ: प्रिविलेज मोशन रबर स्टैम्प किये जाते हैं मेज्योरिटी की वजह से जबिक यहां सारे सबूत श्रीपको देते हैं तब भी जल्दी कार्रवाई नहीं होती। इस तरह से बड़ा श्रन्याय हो रहा है। रेपुटेशन इंस्टीट्यूशन का खत्म हो रहा है। हम चाहते हैं श्राप जल्दी फसला दें।

SHRI ARVIND GANESH KULKARNI: You see the reply of 22nd December. He has said that Mr. Lakkappa has kept the luggage in the Custom House. Mr. Sisodia himself replied.

MR. CHAIRMAN: You are anxious to bring the name in; that is all. Whey I receive a motion of privilege, I do not act with the expedition which probably-other legislative bodies employ because I think it is a serious matter and needs a little thinking. If people can do that, can do 60 Privilege Motions in ore day; there is no difficulty about that. But would it be right for this House to do this at that speed?

SOME HON. MEMBERS: No.

MR. CHAIRMAN: I think it will take time. It has come this morning; I will read them today and decide.

SHRI PILOO MODY (Gujarat) : Let the man guilty of it explain.

त्री हरी शंकर मामड़ा (राजस्थान):

मेरा भी प्वाइंट श्राफ श्राइंर है। मुझे बहुत
जरूरी वात कहनी है। मैंने स्टेट्टरी
मोशन दे रखा है। इसी सत्र में मेरा यह
मोशन दो वार लिस्टिड हो चुका है। कल
इस सत्र का श्राखिरी दिन है लेकिन श्राज भी
वह लिस्ट में नहीं है। मैं जानना चाहता हूं
वह कब श्राएगा।